

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

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CHAPTER 5

**PRODUCTS OF ANIMAL ORIGIN,
NOT ELSEWHERE SPECIFIED OR INCLUDED**

NOTES:

1. This Chapter does not cover:
 - (a) Edible products (other than guts, bladders and stomachs of animals, whole and pieces thereof, and animal blood, liquid or dried);
 - (b) Hides or Skins (including furskins) other than goods of heading 0505 and parings and similar waste of raw hides or skins of heading 0511 (Chapter 41 or 43);
 - (c) Animal textile materials, other than horsehair and horsehair waste (Section XI); or
 - (d) Prepared knots or tufts for broom or brush making (heading 9603).
2. For the purposes of heading 0501, the sorting of hair by length (provided the root ends and tip ends respectively are not arranged together) shall be deemed not to constitute working.
3. Throughout this Schedule, elephant, hippopotamus, walrus, narwhal and wild boar tusks rhinoceros horns and the teeth of all animals are regarded as “ivory”.
4. Throughout the Schedule, the expression “horsehair” means hair of the manes or tails of equine or bovine animals. Heading 0511 covers, inter alia, horsehair and horsehair waste, whether or not put up as a layer with or without supporting material.

SUPPLEMENTARY NOTE:

In this Chapter, the expressions “wild animal” and “wild life” have the meanings respectively assigned to them in clauses (36) and (37) of section 2 of the Wild Life (Protection) Act, 1972 (53 of 1972); and the expression “wild bird” means any bird specified in Schedules to that Act.

Exim Code	Item Description	Policy	Policy Conditions
0501	HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED; WASTE OF HUMAN HAIR		
0501 00	<i>Human hair, unworked, whether or not washed or scoured; waste of human hair:</i>		
0501 00 10	Human hair unworked, whether or not washed or scoured	Free	

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0501 00 20	Waste of human hair	Free	
0502	PIGS, HOGS OR BOARS BRISTLES AND HAIR; BADGER HAIR AND OTHER BRUSH MAKING HAIR; WASTE OF SUCH BRISTLES OR HAIR		
0502 10	<i>Pigs', hogs' or boars' bristles and hair and waste thereof:</i>		
0502 10 10	Pigs', hogs' or boars' bristles and hair	Free	Subject to Policy Condition 2 of the Chapter.
0502 10 20	Waste of pigs' hogs' or boars' bristles and hair	Free	Subject to Policy Condition 2 of the Chapter.
0502 90	<i>Other:</i>		
0502 90 10	Badger hair and other brush making hair	Free	Subject to Policy Condition 2 of the Chapter.
0502 90 20	Yak tail hair	Free	Subject to Policy Condition 2 of the Chapter.
0502 90 90	Other	Free	Subject to Policy Condition 2 of the Chapter.
0504	GUTS, BLADDERS AND STOMACHS OF ANIMALS (OTHER THAN FISH), WHOLE AND PIECES THEREOF, FRESH, CHILLED, FROZEN, SALTED, IN BRINE, DRIED OR SMOKED		
0504 00	<i>Guts, bladders and stomachs of animals (other than fish), whole and pieces thereof, fresh, chilled, frozen, salted, in brine, dried or smoked:</i>		
0504 00 10	Guts of cattle for natural food casings	Restricted	
0504 00 20	Guts of sheep and goats for natural food casings ,Guts of other animals for natural food casings:	Free	
0504 00 31	Of wild animals	Prohibited	
0504 00 39	Other	Restricted	

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	<i>Guts other than for natural food casings:</i>		
0504 00 41	Of wild animals	Prohibited	
0504 00 49	Other	Restricted	
	<i>Bladders and stomachs:</i>		
0504 00 51	Of wild animals	Prohibited	
0504 00 59	Other	Restricted	
0505	SKINS AND OTHER PARTS OF BIRDS, WITH THEIR FEATHERS OR DOWN, FEATHERS AND PARTS OF FEATHERS (WHETHER OR NOT WITH TRIMMED EDGES) AND DOWN, NOT FURTHER WORKED THAN CLEANED, DISINFECTED OR TREATED FOR PRESERVATION; POWDER AND WASTE OF FEATHERS OR PARTS OF FEATHERS		
0505 10	<i>Feathers of a kind used for stuffing; down:</i>		
0505 10 10	Of wild birds	Prohibited	
0505 10 90	Other	Free	Subject to Policy Condition 3 of the Chapter.
0505 90	<i>Other:</i>		
0505 90 10	Peacock tail and wing feather (trimmed or not)	Free	Subject to Policy Condition 3 of the Chapter.
	<i>Other feather (excluding for stuffing purpose):</i>		
0505 90 21	Of wild birds	Prohibited	
0505 90 29	Other	Free	Subject to Policy Condition 3 of the Chapter.
	<i>Powder and waste of feathers or parts of feathers:</i>		
0505 90 31	Of wild birds	Prohibited	
0505 90 39	Other	Free	Subject to Policy Condition 3 of the

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	<i>Skins and other parts:</i>		
0505 90 91	Of wild birds	Prohibited	
0505 90 99	Other	Free	Subject to Policy Condition 3 of the Chapter.
0506	BONES AND HORN-CORES, UNWORKED, DEFATTED, SIMPLY PREPARED (BUT NOT CUT TO SHAPE), TREATED WITH ACID OR DEGELATINISED POWDER AND WASTE OF THESE PRODUCTS		
0506 10	<i>Ossein and bones treated with acid:</i>		
	<i>Bones, including horn-cores, crushed:</i>		
0506 10 11	Of wild animals	Prohibited	
0506 10 19	Other	Free	Subject to Policy Condition 3 of the Chapter.
	<i>Bone grist:</i>		
0506 10 21	Of wild animals	Prohibited	
0506 10 29	Other	Free	Subject to Policy Condition 3 of the Chapter.
	<i>Ossein:</i>		
0506 10 31	Of wild animals	Prohibited	
0506 10 39	Other	Free	Subject to Policy Condition 3 of the Chapter.
	<i>Bones, horn cones and parts thereof, not crushed:</i>		
0506 10 41	Of wild animals	Prohibited	
0506 10 49	Other	Free	Subject to Policy Condition 3 of the Chapter.
0506 90	<i>Other:</i>		
	<i>Bone meal:</i>		
0506 90 11	Of wild animals	Prohibited	
0506 90 19	Other	Free	Subject to Policy Condition 3 of the Chapter.

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	Other:		
0506 90 91	Of wild animals	Prohibited	
0506 90 99	Other	Free	Subject to Policy Condition 3 of the Chapter.
0507	IVORY, TORTOISE-SHELL, WHALEBONE AND WHALE-BONE HAIR, HORNS, ANTLERS, HOOVES, NAILS, CLAWS AND BEAKS, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE; POWDER AND WASTE OF THESE PRODUCTS		
0507 10	Ivory; ivory powder and waste:		
0507 10 10	Ivory	Prohibited	
0507 10 20	Ivory powder and waste	Prohibited	
0507 90	Other:		
0507 90 10	Hoof meal	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 20	Horn meal	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 30	Hooves, claws, nails and beaks	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 40	Antlers	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 50	Buffalo horns	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 60	Tortoise-shell	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 70	Claws and waste of tortoise shell	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0507 90 90	Other	Free	Subject to Policy Condition 2 & 3 of the Chapter.
0508	CORAL AND SIMILAR MATERIALS,		

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	UNWORKED OR SIMPLY PREPARED BUT NOT OTHERWISE WORKED; SHELLS OF MOLLUSCS, CRUSTACEANS OR ECHINODERMS AND CUTTLE-BONE, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE, POWDER AND WASTE THEREOF		
0508 00	<i>Coral and similar materials, unworked or simply prepared but not otherwise worked; shells of molluscs, crustaceans or echinoderms and cuttle-bone, unworked or simply prepared but not cut to shape, powder and waste thereof:</i>		
0508 00 10	Coral	Free	Subject to Policy Condition 3 of the Chapter.
0508 00 20	Chunks	Free	Subject to Policy Condition 3 of the Chapter.
0508 00 30	Cowries	Free	Subject to Policy Condition 3 of the Chapter.
0508 00 40	Cuttlefish bones	Free	Subject to Policy Condition 3 of the Chapter.
0508 00 50	Shells	Free	Subject to Policy Condition 3 of the Chapter.
0508 00 90	Other	Free	Subject to Policy Condition 3 of the Chapter.
0510	AMBERGRIS, CASTOREUM, CIVET AND MUSK; CANTHARIDES; BILE, WHETHER OR NOT DRIED; GLANDS AND OTHER ANIMAL PRODUCTS USED IN THE PREPARATION OF PHARMACEUTICAL PRODUCTS, FRESH, CHILLED, FROZEN OR OTHERWISE PROVISIONALLY PRESERVED		

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0510 00	<i>Ambergris, castoreum, civet and musk; cantharides; bile, whether or not dried; glands and other animal products used in the preparation of pharmaceutical products, fresh, chilled, frozen or otherwise provisionally preserved:</i>		
0510 00 10	Bezoar, cow (goolochan)	Free	Subject to Policy Condition 3 of the Chapter.
0510 00 20	Ox Gallstone	Free	Subject to Policy Condition 3 of the Chapter.
0510 00 30	Placenta, frozen	Free	Subject to Policy Condition 3 of the Chapter.
0510 00 91	Of wild animals	Prohibited	
0510 00 99	Other	Free	Subject to Policy Condition 3 of the Chapter.
0511	ANIMAL PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED; DEAD ANIMALS OF CHAPTER 1 OR 3, UNFIT FOR HUMAN CONSUMPTION		
0511 10 00	Bovine semen	Restricted	
0511 91	<i>Products of fish or crustaceans, molluscs or other aquatic invertebrates; dead animals of Chapter 3:</i>		
0511 91 10	Fish nails	Prohibited	
0511 91 20	Fish tails	Prohibited	
0511 91 30	Other fish waste	Prohibited	
0511 91 90	Other	Restricted	
0511 99	<i>Other:</i>		
	<i>Silkworm pupae:</i>		
0511 99 11	Artemia	Free	
0511 99 19	Other	Free	
	<i>Sinews and tendons:</i>		
0511 99 21	Of wild life	Prohibited	

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0511 99 29	Other	Restricted	
	Other:		
0511 99 91	Frozen semen, other than bovine :bovine embryo:	Restricted	
0511 99 92	Of wild life	Prohibited	
0511 99 99	Other	Free	Import of Human Embryo is “Prohibited” except for research purposes based on the guidelines of the Department of Health Research.

Policy Conditions of this Chapter:

- (1) An application for grant of a licence for import of Animals, Birds and Reptiles (including their parts and products) may be made in the ANF 2M of Appendices and Aayat Niryat Forms of FTP (2015-20) to the Director General of Foreign Trade alongwith the recommendation of the Chief Wild Life Warden of the State concerned.
- (2) Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 (*as amended from time to time*) is prohibited.
- (3) Imports will be subject to the provisions of CITES (Convention of International Trade in Endangered Species of wild Fauna & Flora).
- (4) Import of all live-stock products shall be subject to a sanitary import permit to be issued by Department of Animal Husbandry, Dairying & Fisheries, Government of India, as per Section 3A of Live-stock Importation Act, 1898, as incorporated by Live Stock Importation (Amendment) Act, 2001 (Act No. 28 of 2001, 29th August, 2001), or as amended from time to time. This condition shall not apply to human hair under ITC (HS) Code 0501”
- (5) Import of Bovine Embryos shall be subject to compliance of the guidelines issued by Department of Animal Husbandry, Dairying & Fisheries. The guidelines are available at ‘www.dahd.nic.in’ under icon ‘trade’ at ‘Procedure for Import’